

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2380
ANSWERED ON:10.03.2011
DISTRIBUTION OF FERTILIZERS
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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the fertilizers are not reaching the small farmers as rich and powerful farmers are lifting the entire stock of fertilizers from fertilizers shops in some States;
- (b) if so, the details thereof;
- (c) whether the Union Government has issued instructions to the State Governments to ensure proper distribution of fertilizers in their respective States;
- (d) if so, the details thereof ? and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): No such incident has been reported by the State Governments.

(c) to (e) : Urea is the only fertilizer which is under partial movement distribution control of the Government of India. All other fertilizers like DAP, MOP and NPK etc. are de-controlled since August, 1992. In order to ensure availability of fertilizers in remote, inaccessible and low consuming areas, Department of Fertilizers has been releasing subsidy only on receipt of fertilizers in the districts. Department of Fertilizers monitors availability of fertilizers at state level. The distribution of fertilizers within the state is decided by the State Governments in consultation with the fertilizer supplier units vis-a-vis its consumption trend/requirement in the respective districts.

However, the steps taken for proper distribution of fertilizers are as under: -

- i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertilizer Monitoring System(FMS);
- ii) The state governments have been advised
 - (i) to instruct the State Institutional agencies to coordinate with manufacturers and importers of fertilizers for streamlining the supplies
 - (ii) to review the railway rake points in their states and take up the issues with the Railways for improvements, if any, required to ensure availability of fertilizers in every nook and corner of the State.
- iii) The Government has introduced Nutrient Based Subsidy (NBS) Policy in respect of Phosphatic & Potassic fertilizers w. e. f. 1.4.2010. Under the NBS, State Governments have to play more proactive role to co-ordinate with the manufacturers/importers to tie up supplies of fertilizers as per the requirement of states.
- iv) Department of Fertilizers and Department of Agriculture & Cooperation are jointly reviewing fertilizer availability with State Agriculture department through Video Conferences every week. The corrective actions, if required, are taken immediately to avoid any hardships to farmers;
- v) The Department of Fertilizers contracts on phone the officials of major fertilizer consuming states on daily basis to find out any shortages of fertilizers in any part of the state and the corrective actions are taken immediately.